GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-368

TO BE ANSWERED ON-19.07.2018

PRODUCTION OF WIND POWER

368. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Union Government is considering to scale up the production of wind power in the country keeping in view the potential for development of wind power in order to achieve the ambitious target for installation of 175 gigawatts of renewable power capacity by 2022; and
- (b) if so, the details thereof and the steps taken by the Union Government for development of wind energy in Andhra Pradesh including Guntur district, which has the highest potential for development of wind power?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) & (b) The Government has set a target to achieve 175 GW of installed capacity of renewable energy sources by 2022, which includes 60 GW from Wind Power.

The Government is promoting wind power projects in entire country, including Andhra Pradesh, through private sector investment by providing various fiscal and financial incentives such as Accelerated Depreciation benefit; concessional custom duty exemption on certain components of wind electric generators. Besides, Generation Based Incentive (GBI) Scheme was available for the wind projects commissioned before 31 March 2017.

In addition to fiscal and other incentives as stated above, following steps also have been taken to promote installation of wind capacity in the country.

- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.
- In order to facilitate inter-state sale of wind power, the inter-state transmission charges and losses have been waived off for wind and solar projects to be commissioned by March, 2022.
- Issued guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Power Projects with an objective to provide a framework for procurement of wind power through a transparent process of bidding including standardization of the process and defining of roles and responsibilities of various stakeholders. These Guidelines aim to enable the Distribution Licensees to procure wind power at competitive rates in a cost effective manner.

These incentives are available for the entire country including Andhra Pradesh.